

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 840 OF 2017 IN
APPEAL NO. 330 OF 2017**

Dated: 13th November, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

NTPC Limited **Appellant(s)**
GRIDCO Limited & Ors. **Respondent(s)**

Versus

Counsel for the Appellant(s) : Mr. M. G. Ramachandran
Ms. Poorva Saigal
Ms. Anushree Bardhan
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta
Ms. Himanshi Andely for R-1

Mr. S. B. Upadhyay, Sr. Adv.
Mr. Anand Kumar Shrivastava
Mr. Shivam Sinha
Mr. Nishant Talwar for R-3

ORDER

We have heard learned counsel for the parties.

Reserved for Orders.

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

tpd/js